GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF FINANCIAL SERVICES

RAJYA SABHA
UNSTARRED QUESTION NO-1826

ANSWERED ON TUESDAY, AUGUST 4, 2026/13 SHRAVANA, 1948 (SAKA)

DEBT WAIVER AND WRITE-OFF OF CORPORATES AND FARMERS

1826. SHRI SANT BALBIR SINGH:

Will the Minister of FINANCE be pleased to state:-

(a) whether Government manitain records of the total amount of debt waived off or written off in respect of corporates and farmers from April 2014 to the current financial year, if so, the details thereof for last five years;

(b) the State/UT-wise and sector-wise details of such debt waivers/write-offs separately for corporates and farmers; and

(c) whether Government has undertaken any comparative assessment of the impact of corporate debt write-offs and farmers' debt relief on public finances and economic equity?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI PANKAJ CHAUDHARY)

(a) and (b): The Reserve Bank of India (RBI) has apprised that the State/Union Territory (UT) - wise and sector-wise details regarding total loans waived off or written off in respect of corporates and farmers is not maintained by it. However, year-wise and category-wise details of loans written-off by Public Sector Banks, Private Sector Banks, Foreign Banks and Small Finance Banks, for domestic operations, for categories Large (Industries & Services) and Agriculture & Allied Activities, during the last five financial years (FY), are at **Annex**.

(c): Debt write-off is an accounting procedure and does not provide any relief to the debtor (whether farmer or corporate). As per RBI - Resolution of Stressed Assets Directions 2025, issued for commercial banks, write-off (a major portion of which is due to technical/prudential/advances under collection) is an accounting procedure undertaken by a bank to adjust its balance sheets. Such write-off does not result in waiver of liabilities of borrowers and therefore, it does not benefit the borrower. The borrowers continue to be liable for repayment and banks continue to pursue recovery actions initiated in these accounts.

*****

Annex

Rajya Sabha Unstarred question no. 1826, regarding Debt waiver and write-off of corporates and farmers

Category-wise details of written-off loans

(Amounts in crore Rs.)

Bank Group	**Written-off loans**									
	Category – Large - Industries & Services					**Category – Agriculture & Allied Activities**				
	FY 2021-22	**FY 2022-23**	**FY 2023-24**	**FY 2024-25**	**FY 2025-26**	**FY 2021-22**	**FY 2022-23**	**FY 2023-24**	**FY 2024-25**	**FY 2025-26**
Public Sector Banks	57,541	72,108	58,359	39,675	15,213	8,703	15,552	18,901	13,017	19,418
Private Sector Banks	10,371	41,194	5,445	6,822	4,345	5,817	6,758	4,869	6,710	11,778
Small Finance Banks	8	88	3,226	198	271	515	1,497	652	2,140	2,366
Foreign Banks	1,613	1,138	1,337	873	656	187	45	3	14	42

*Source: RBI, domestic operations (*provisional data for FY 2025-26)*

*****